

under family Welfare Programme. The Council does not exist at present.

(c) To keep the population growth in the country within makeable limits, a well-defined strategy has been evolved which lays emphasis on improving quality of health services, strengthening health infrastructure, enhancing child survival rates through universal immunisation programme, intensifying population education, enhancing community participation adopting/improved communication. Besides, schemes of reinforcement of training and retraining of personnel at the grass-root level, establishing and strengthening linkages with related development programmes like female literacy and improvement of women's status and adoption of area intensive approach are being implemented and will be further straightened.

Spastic Homes and Health Resorts

10109. DR. VENKATESH KABDE: Will the Minister of HEALTH AD FAMILY WELFARE be pleased to state:

(a) whether spastic homes and health resorts are serving any useful purpose; if so, the details thereof;

(b) the amount stent by Union Government on spastic homes and health resorts during the year 1989-90; and

(c) the budgetary provision made during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Rail Roko in Bihar

10110. SHRI BHOGENDRA JHA: Will

the Minister of WATER RESOURCES be pleased to state:

(a) whether there had been a rail roko agitation in north Bihar on 12 June, 1988 demanding durable solution of flood, drought and power crises;

(b) if so, the details thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Yes, Sir. The agitators detained some trains by squatting on the railway track. Comprehensive plans for flood management for North Bihar rivers have been prepared and sent to State Government for taking follow-up action.

Difficulties faced by Deep Sea Fishing Vessels

10111. SHRID. AMAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether deep-sea fishing vessels are in operative since February 15, 1990 on the West Coast;

(b) the steps taken to solve long-pending problem and structural anomalies regarding working of deep sea fishing vessels;

(c) whether revival of deep-sea fishing industry is possible; and

(d) if so, the steps taken to revive the deep-sea fishing industry?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Communications have been received from various Companies and also from the Asso-

ciation of India Fishery Industry in February 1990 stating that deep-seas fishing operations have been stopped due to economic non-viability.

(b) to (d). Government has taken various steps to solve the problems being faced by the deep-sea fishing industry. Various plan scheme have been formulated for provided assistance to deep-sea fishing companies by way of interest subsidy on loans, enquiry participating, assistance for conversion of vessels of diversified fishing etc. Proposals as and when received for rehabilitation are also considered on merits.

Purchase of Moong Dal

10112. SHRI MANJAY LAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Akola Deport of the National Cooperative Consumers Federation of India had made purchase of Moong whole worth Rs. 5 crores from July to December, 1988;

(b) whether these purchases were without specific indents and without calling for tenders,

(c) whether any enquiry was conducted in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) NCCF have reported that moong whole worth about Rs. 4.20 crores was PURCHASED BY ITS AKOLA DEPORT DURING THE PERIOD FORM JULY, 1988 TO FEBRUARY, 1989.

(b) The purchase were made through auction from the regulated market, and through negotiations from the Cooperative

Societies and from others in anticipation of indents from Civil Supplies Corporations and other Organisation.

(c) and (d). The investigations into the matter are in progress. Final action would be taken after findings are available. Meanwhile, the then Deport Incharge, Akola has been placed under suspension.

Enquiry into Washing Away of Rice

10113. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether rice worth about Rs. 1.65 crores meant for export through Kandla Port during 1980-81 was reported to have been washed away by cyclone;

(b) if so, the details thereof;

(c) whether any enquiry was conducted in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). No, Sir. No quantity of rice stores in Kandla Port was washed away due to rain and cyclone at the Port in 1980-81. However, the rice suffered damage because of rain and cyclone.

(C) AND (d). No enquiry was done, as the NCCF claim against insurance company is sub-judice in Hon'ble High Court of Delhi.

Supplies of HMT Watches

10114. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether during 1979-80 the Na-